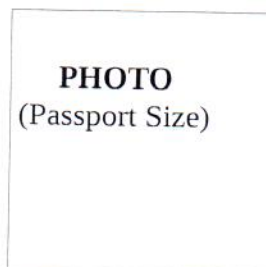


SUPREME COURT OF INDIA

**APPLICATION FORM FOR ISSUE OF PROXIMITY CARD  
FOR LAW CLERK-CUM-RESEARCH ASSISTANT**



1. Name of Applicant :

2.(a) Name of Hon'ble Judge to  
whom attached :

(b) Duration of Appointment :

3. Residential Address :

4. Phone Nos.

(1) Office:

(2)Residence:

(3) Mobile:

5. Blood Group :

I Certify that the above particulars are correct.

**Date:**

**Signature of the Applicant**

It is certified that the above particulars as well as the photograph have been verified and found to be correct. Whenever he/she ceased to work with Hon'ble Judge, Registry will be immediately intimated accordingly in writing and he/she will surrender the Proximity Card, to the Registry.

**Name & Signature of D.R./A.R.-cum-PPS/PS**

**INFORMATION FOR SUBMITTING FRESH PROXIMITY CARD  
APPLICATIONS OF LAW CLERK**

1. APPLICATION IS TO BE SIGNED EITHER BY D.R./A.R.-CUM-PPS OR PS ATTACHED TO THE OFFICE OF HON'BLE JUDGE.
  
2. PROXIMITY CARD APPLICATION **ORIGINAL** + 1 **PHOTOCOPY** OF THE APPLICATION & 01 RECENT PHOTOGRAPH IS TO BE PASTED ON EACH APPLICATION .
  
3. ENCLOSURES: PHOTO COPY OF **APPOINTMENT LETTER** WITH **POSTING ORDER** AND 01 COPY OF **I.D. PROOF**: NAMELY COPY OF BAR COUNCIL I.D./AADHAAR CARD/ELECTION VOTER CARD/VALID PASSPORT .
  
4. ONE PHOTOCOPY OF ADDRESS PROOF TALLYING WITH THE ADDRESS PROVIDED IN THE PROXIMITY CARD APPLICATION.